

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1069 – 1070 of 2019

IN THE MATTER OF:

Yogesh Mehra

...Appellant

Versus

Vayu Infrastructure LLP. & Ors.

...Respondents

Present:

For Appellant : **Ms. Varsha Banerjee and Mr. Alok Dhir, Advocates**

For Respondents : **Mr. Shashank Agarwal and Mr. Satendra Rai,**
Advocates for R-1
Mr. R. Sudhinder and Ms. Ekta Bhasin, Advocates
for R-2
Mr. Sanjay Shorey, Advocate for R-3
Mr. Rahul Kumar, Advocate for R-4

O R D E R
(Through Virtual Mode)

18.08.2020 Due to paucity of time, the matter could not be taken up.

List the matter 'for Admission (After Notice)' on **25th August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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